

New Sugar Factories

5832. SHRI P. RAJAGOPAL NAIDU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have decided to start new sugar factories in the country this year; and

(b) if so, the number thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) The Government have decided to start licensing for the establishment of new sugar factories in the country and have issued a Press Note on 4th July, 1980 to this effect.

(b) No decision in regard to the number of new sugar mills to be licensed has been taken by the Government.

Purchase of Rigs

5833. SHRI P. RAJAGOPAL NAIDU: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are buying rigs this year for boring wells in drought affected areas in this country; and

(b) if so, the number thereof?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI) (a) and (b). 78 rigs have been bought so far during 1980-81 for boring well in the drought affected areas.

Amount given to Maharashtra under share capital participation in cooperative sugar factories

5834. SHRI R. K. MHALGI: Will the Minister of AGRICULTURE be pleased to state:

(a) how much amount has been provided to Maharashtra State under the scheme of share capital participation in cooperative sugar factories during 1978-79 and 1979-80;

(b) the name of factories and the amount actually assisted; and

(c) whether there are any guidelines, and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) and (b). The National Cooperative Development Corporation has provided an amount of Rs. 253.89 lakhs to Maharashtra Government during the last two years, as under:—

Year	Amount provided (Rs. in lakh)
1978-79	140.71
1979-80	113.18
	253.89

The names of Cooperative Sugar Factories and the amount actually provided to each of them during the last two years are given in the attached statement.

(c) Yes, Sir, the following guidelines have been suggested to the State Governments in July, 1975, for the purpose of selecting Cooperative Sugar Factories for financial assistance from the N.C.D.C. under the Central Sector scheme of share capital participation in Cooperative Sugar Factories.

(i) The Central Sector scheme is intended to expedite installation of new units and the expansion of the capacity of the existing units by supplementing the resources of the State Governments, in the context of steep rise in the cost of plant and machinery etc.

(ii) Only such Cooperative Sugar Factories should be considered for financial assistance under this scheme whose capital cost exceeds Rs. 300 lakhs. Preference should be given to new units.